

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2024/ 425

Date: 24/09/24

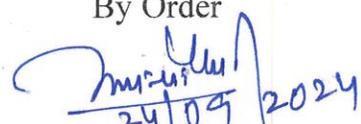
Pursuant to the Notice No. RHC/Exam.Cell/JPA/2023/1707 dated 15.09.2023, Shri Love declared successful in the recruitment to the post of Junior Personal Assistant, is hereby appointed as Junior Personal Assistant (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 23700/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S.N	Roll No.	Name	Date of Birth	Gender M/F	Cat./ Sub.Cat.	Place of Posting
1	354324	Shri Love S/o Shri Satish Kumar	28/06/2000	Male	General	Jodhpur

Appointment of above mentioned candidate is subject to following conditions :-

1. Appointment on the post of Junior Personal Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. He will not be allowed to join service until he provides required documents / affidavit / certificates which was / were not submitted by him at the time of documents verification.
3. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if his services are not found satisfactory during the probation period of two years.
4. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the police verification of the candidate.
5. No Annual Grade Increment, Allowances and Honorarium shall be allowed to incumbent during the probation period.
6. The incumbent must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
7. Incumbent is directed to join his duties at his place of posting on or before **08.10.2024** in the office of Registrar (Administration), Rajasthan High Court, Jodhpur failing which, his appointment order shall stand canceled automatically without any further notice.
8. Pay of the probationer trainee Junior Personal Assistant will be fixed in the pay Matrix Level 10 (33800-1,06,700) after successful completion of probation period and he will be entitled to get other allowances as per rules.
9. He will not get Traveling Allowance and joining time for this appointment.
10. Appointment of incumbent will be subject to rules and orders issued by the State Govt. from time to time.

By Order

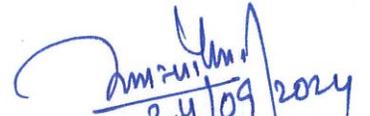

24/09/2024
Registrar (Admn.)

No:I/A(iii)(a)(1)06/2022/ 2035

Date: 24/09/24

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur.
5. Confidential Section, Rajasthan High Court, Jodhpur.
6. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
7. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur.
8. Concerned
9. Personal file.


24/09/2024
Registrar (Admn.)